

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 04 OF 2019 &
IA NO. 1155 OF 2019 IN
APPEAL NO. 17 OF 2014**

Dated: 19th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matters of:

Maithon Alloys Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. Rajiv Yadav

ORDER

Issue notice to the Respondents on R.P. No.04 of 2019 returnable on 14.10.2019. Dasti, in addition is permitted.

List the matter on **14.10.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/vt